

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: **SHRI SHYAM BABU GAUTAM** **TMT. T KRISHNA VALLI**
 HON’BLE MEMBER (TECHNICAL) **HON’BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	CP(C/ACT)/14/KOB/2023
SECTION	241-242 C/ACT
NAME OF PARTIES	SIVARAMAN V/S PUNARJANI SECURITIES LTD & 5 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	P P ZIBI JOSE.
RESPONDENTS ADVOCATE/ PROFESSIONAL	A M SRIDHARAN, S JOHN MAJOR, DEEPAK ASHOK KUMAR, MADHU RADHAKRISHNAN.

Office
Notes

14 Sept 2023

O R D E R

IA(C/ACT)/111/KOB/2023 in CP(C/ACT)/14/KOB/2023

At the request of the counsel appearing for the parties, list this matter for further consideration on **16/10/2023**.

CP(C/ACT)/14/KOB/2023

Learned authorized representative PCS, Mr. P P Zibi Jose appears on behalf of the petitioner. R1 is represented by learned counsel, Mr. Madhu Radhakrishnan. Respondents 2, 3, 4 & 6 are represented by learned counsel, Mr. Deepak Ashok Kumar. R5 is represented by learned counsel, Mr. A M Sridharan.

At the request of the counsel appearing for the parties and also due to paucity of time, list this matter for further consideration on **16/10/2023**.

SD / -
SHYAM BABU GAUTAM
MEMBER (TECHNICAL)

SD / -
JUSTICE T KRISHNA VALLI
MEMBER (JUDICIAL)